## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH

COURT NO. 1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON \$\_2-2017.

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali

2. Hon'ble Member (T) Dr. Ashok Kumar Mishr
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C.P No. or CA No.	T.P No.	Purpose	Section	Name of the Parties
CP10/15	94/16	Clarification	111	K.Ravinder Reddy Vs M/s Alliance Business School and 2 others

(Petitioner

SL.NO. NAME (IN CAPITAL) DESIGNATION

PHONE NUMBER

REPRESENTATION TO WHOM

**SIGNATURE** 

M. S. SHYAM SUMONS acces 0 63533

Impleading Applicas IN CA W

Respondent)

Sneha-Maclined

Petitional TP 94/16 CP 10/15

## ORDER

Counsel for petitioner is present. Sri M.S.Shyam Sundar, Advocate is present. He reported that, he has moved one Application for impleading a party to the present Application bearing No. CA 7/2016. CA 7/2016 is taken up today. For filing counter if any CA 7/2016 is posted to 20/04/2017. Counsel for Petitioner is directed to collect Notices from the Registry and to serve on Respondents 2 and 3 by then.

Member (J)

Member (T)